

in family, community, social and cultural life and productive activities;

(iv) Organisation of orientation and training programme for teacher educators, curriculum and subject specialists;

(v) Action Research for the development of data base for providing technical support to the educational authorities and institutions, for the promotion of girls education and women's equality?

**Rebate for promotion of tourism Industry in Goa by Indian Airlines**

1881. SHRI JOHN F. FERNANDES: Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether Government have received any requests from the representatives of tourism industry in Goa, to the effect that Indian Airlines should give 30 per cent rebate, as is done in some of the Northern and Eastern States, in order to promote tourism and to augment that financial deficit for the newly created State;

(b) if so, what steps Government propose to take to meet this demand; and

(c) whether Government propose to consider the said request at least during the off-season period?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) Yes, Sir.

(b) and (c) Indian Airlines continues to operate under severe capacity constraints and its fleet are operating with heavy load. Any rebate in fare will have adverse effect on the Indian Airlines' revenue.

**Length of Roads added to National Highways in Andhra Pradesh**

1882. DR. NARREDDY THULASI REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) what is the length and other details of roads added to National Highways in Andhra Pradesh after the creation of National Highways systems in the country; and

(b) if no road has been added, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT. (SHRI RAJESH PILOT): (a) and (b) Central Government classified certain State Roads as National Highways on 1.4.1947 for the country as a whole, which were later statutorily declared as National Highways with the enactment of National Highways Act, 1956. The roads so declared as National Highways included *inter-alia* 2299 km. of National Highways pertaining to Andhra Pradesh. No further State Roads in Andhra Pradesh have been converted into National Highways network since then owing to constraint of funds and other priority considerations.

**Unsatisfactory condition of Kurnool National Highway bye-pass**

1883. DR. NARREDDY THULASI REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are aware of the unsatisfactory condition of Kurnool National Highways bye-pass in Andhra Pradesh; and

(b) if so, what measures are proposed to be taken to improve the condition thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) The stretch of the road is traffic worthy. However,